

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:748
ANSWERED ON:25.07.2003
TEXTILE MILL WORKERS
SUDARSANA E.M. NATCHIAPPAN

Will the Minister of TEXTILES be pleased to state:

- (a) the number of textile mill workers in the country on date, State-wise; and
(b) the Welfare measures the Government have extended to these mill workers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

a) The number of textile mill workers in the country State-wise as on 30.6.2003 is given in Annexure-I.

b) The welfare measures extended by this Ministry to these mill workers include: -

(i) Textile Workers` Rehabilitation Fund Scheme (TWRFS): This Scheme is being implemented since 15.9.1985 by the Office of the Textile Commissioner in coordination with the State Governments/Workers` Union/Official Liquidator/Provident Fund Commissioners. It is applicable to the whole of India and is meant for providing an interim relief for an interim period of only three years on a tapering basis to the workers who have lost their job due to permanent closure of their mills/units in conformity with this scheme. Since inception of this Scheme, as on 30.6.2003, an amount of Rs. 163.73 crore has been disbursed to 72117 workers of 41 closed textile mills.

(ii) Group Insurance Scheme for Powerloom Workers: In order to improve the sense of security among powerloom workers and thus increase their productivity in the globalised integrated markets this scheme has been introduced in the Xth Five Year Plan jointly with the Life Insurance Corporation (LIC) of India at financial outlay of Rs. 1.73 crore. This scheme is applicable to the one of the families of powerloom workers, who are aged between 18 to 59 years of age group and below the poverty line (BPL) or marginally higher than the BPL, engaged in the activity of weaving on powerlooms and in allied pre-weaving/preparatory activities like twisting, winding, warping and sizing.

(iii) Group Workshed Scheme for powerloom workers: The Government has approved a Group Workshed Scheme for powerloom workers with a total outlay of Rs. 77.08 crore to be implemented during Xth Five Year Plan where the Government`s contribution would be 25% i.e. Rs. 19.27 crore. Under the Scheme, it is proposed to provide assistance for construction of worksheds for installation of modernized powerlooms. An integrated approach to construction of group powerloom worksheds would be encouraged in powerloom parks so that appropriate infrastructure for optimum capacity utilization is provided under Textile Centre Infrastructure Development Scheme of the Ministry.

Annexure-I

The number of textile mill workers in the country State-wise as on 30.6.2003

S.No. State / Union Territory Workers on roll

Non-SSI Mills SSI Mills

Spinning Weaving

1 Andhra Pradesh	37415	612	2934
2 Assam	4080	0	82
3 Bihar	3189	0	0
4 Chhattisgarh	2461	0	0
5 Delhi	1318	90	2014
6 Goa	72	0	0
7 Gujarat	160806	2553	4540
8 Haryana	21351	3296	222
9 Himachal Pradesh	14077	18	648
10 Jammu & Kashmir	3776	0	0

11	Jharkhand	712	0	0
12	Karnataka	36382	487	60
13	Kerala	16540	383	15
14	Madhya Pradesh	57315	111	2789
15	Maharashtra	175795	1010	6199
16	Manipur	350	0	0
17	Orissa	16080	15	54
18	Punjab	53187	1917	1895
19	Rajasthan	58927	450	5262
20	Tamil Nadu	202447	29771	3026
21	Uttar Pradesh	70206	1164	408
22	Uttaranchal	3228	47	0
23	West Bengal	38006	0	1114
24	Dadra Nagar Haveli	2251	0	224
25	Daman & Diu	180	32	0
26	Pondicherry	7672	105	0

GRAND TOTAL 987823 42061 31486